

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2134
TO BE ANSWERED ON 29.11.2016

Intended Nationally Determined Contributions

2134. SHRI VISHNU DAYAL RAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India's Intended Nationally Determined Contributions (INDCs) has set an ambitious renewable energy targets mainly in terms of solar and wind energy;
- (b) if so, the details in this regard; and
- (c) the manner in which these targets are likely to be achieved?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) & (b) India submitted its Intended Nationally Determined Contributions (now called NDCs) in October 2015 to the United Nations Framework Convention on Climate Change (UNFCCC) for the period 2021-2030. In this period, India is committed to achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost international finance including from Green Climate Fund (GCF).
- (c) The Government has undertaken consultations to finalize the programmes and measures for implementing the INDCs. Such plans include the initiative of setting up 175 GW of Renewable Energy (RE) generation capacity by 2022. In addition, the initiative of International Solar Alliance (ISA) aims at enhancing collaboration among countries lying between tropic of cancer and tropic of capricorn for promotion of solar energy as alternative and clean energy.
